

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1079 of 2020

In the matter of:

Interups Inc.

....Appellant

Vs.

**Kuldeep Kumar Bassi & Ors. Resolution Professional
of Asian Colour Coated Ispat Ltd.**

....Respondents

Present:

Appellant: Mr. Neeraj Kishan Kaul Senior Advocate with Mr. Abhishek Anand, Mr. Parth Bhatia, Mr. Kunal Godhwani, Mr. Vyanshu Kumar Srivastava, Advocates

Respondent: Mr. Ramji Srinivasan, Senior Advocate with Ms. Pooja Mahajan, Mr. Savar Mahajan, Ms. Mohana Nijhawan, Ms. Avni, Advocates for R1.

Mr. Ankur Mittal, Ms. Meera Murali, Advocates for R2.

Dr. Abhishek Manu Singhvi, Senior Advocate with Mr. Bishwajit Dubey, Mr. Shatrajit Banerji, Ms. Ashlesha Mittal, Mr. Aditya Jindal, Ms. Madhavi Khanna, Mr. Spandan Biswal, Advocates for R3

ORDER

(Through Virtual Mode)

13.01.2021: Heard Mr. Neeraj Kishan Kaul, Senior Advocate representing the Appellant in part. Since he has referred to certain dates and events, it would be appropriate to request him to file a note in regard to the relevant dates and events which may be shared with the other side. Learned counsel for the parties shall be at liberty to file compilation of relevant Judgments.

List the appeal 'for admission (fresh case)' on 29th January, 2021 at 2.00 P.M.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Dr. Alok Srivastava]
Member (Technical)**

AR/g